

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 55636/2016,13108/2017, in Civil Appeal No(s). 9121-9122/2014

CHHANNU LAL(DECEASED) THR LRS

Appellant(s)

VERSUS

LAXMI NARAIN(DECEASED) THR LRS & ORS.

Respondent(s)

(only FOR I/A FOR SUBSTITUTED SERVICE i.e. IA No. 55636/2016)

Date : 19-09-2017 These matters were called on for hearing today.

For Appellant(s) Ms.Udita Singh,Adv.
 Mr.Lakshmi Raman Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has filed an application for substituted service in respect of the respondent Nos.1, Lrs. of deceased respondent No.2 & 3-5 and the same is allowed. Registry shall process the same as per rules/guidelines.

List the matter again on 14.11.2017.

(KAPIL MEHTA)
Registrar

SB